

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO.2399
TO BE ANSWERED ON 01.08.2018**

Theft Incidents during Transportation of Coal

2399. SHRI HARI OM PANDAY :-

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any information regarding mass theft incidents during transportation of coal;
- (b) if so, the State-wise details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of steps taken to curb such practices and the outcome thereof?

ANSWER

**MINISTER FOR RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS
(SHRI PIYUSH GOYAL)**

(a), (b), (c) & (d) Law & order is a State subject, hence primarily, it is the responsibility of the State / District administration to take necessary deterrent action to stop / curb theft during transportation of coal. As informed by Coal India Limited (CIL), there is no case of mass theft incident during transportation of coal in command area of Coal India Ltd.

However, coal companies have taken following steps to check theft / pilferage of coal:

- Radio Frequency Identification Device (RFID) based Boom Barriers and closed-circuit television (CCTV) camera at weighbridges, General Packet Radio Services (GPRS) based vehicle tracking system with geofencing, CCTV camera at strategic locations of all mines have been installed.
- First Information Reports (FIRs) are lodged by the Colliery Management and Central Industrial Security Force (CISF) with local Thana, whenever such incidents are reported. A close watch on the activities of criminals is being kept by CISF.
- Interaction and liaison with District officials at regular intervals and holding meeting with Officials of the State Administration.
- Challans for coal transportation by trucks outside the district are being issued after fixing hologram and putting signatures of authorized officials of CISF to check pilferage.
- Armed Guards have been deployed at Railway sidings.
- Escorting of coal rakes in coordination with Railway Protection Force (RPF) upto weighbridge, is arranged in pilferage prone areas.
- Surprise re-weighment of coal loaded trucks is done at weighbridges.
- Surprise checks / raids are conducted by flying squads of CISF/security department.
- Regular patrolling is conducted in and around the mine including over burden (OB) dumps.
- Joint patrolling with local police is also being carried out in pilferage prone areas.

- Check posts have been established at entry / exit points where all coal laden vehicles are physically checked.
- Security at coal dumps has been strengthened by fencing, proper illumination and round the clock guarding.
- Coal Mine Surveillance & Management System (CMSMS) has been launched which is a web GIS application through which location of sites for illegal mining can be detected. All coal leasehold boundaries and also the coal block boundaries (CIL, non-CIL and Captive) have been plotted on this system.
